

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.258/9/HDB//2017
NAME OF THE COMPANY	SEW Infrastructure Limited
NAME OF THE PETITIONER(S)	Dhanalaxmi Iron Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	SEW Infrastructure Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. 2020	Advocati	7331108705	April -

Counsel for Respondent(s):

N	ame of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mrs. D. Siri, learned counsel for the petitioner and Mr. Avinash Desai and & Mr. Khamar Kantamneni, learned counsels for the respondent takes notice for the respondent and requested time.

Post the case on 04.12.2017.

Member (Technical)

Member (Judicial)